

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/6387/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 6th December, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./3385 (E), dtd. 04.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.12.2021 with permission to leave the station, from the evening of 04.12.2021 till the morning of 07.12.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/6388/A, dated 6.12.2021
Copy to:-

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)